## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 186/16	TP 75/17	Hearing	433( e)	Rishiroop Ltd. Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
.	SHUBHANG SETLUR S448027778	S-S- Slubborg FOR	PETITIONER

## ORDER

Counsel for Petitioner is present. No representation for Respondent. I.A 99/17 is listed today for consideration. Counsel for Petitioner stated that, he would file objections for impleading petition in IA 99/17. List it on 20/10/2017 for filing of objection.

Member (T)

Member (J)